

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3581
TO BE ANSWERED ON 17.03.2021**

REGISTERED MIGRANT WORKERS

3581. SHRI PINAKI MISRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian migrant workers who registered to work in the Gulf countries;
- (b) whether the Government has reduced the minimum referral wages for employment in the Gulf countries and if so, the details thereof;
- (c) whether the Government will consider revising this reduction given the general economic distress caused due to Covid-19 and if so, the details thereof; and
- (d) the number of labour complaints received by embassies in Gulf countries in the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

- (a) The number of Indian migrant workers who registered on eMigrate to work in the Gulf countries during last five years is follows:-

S.No	Name of Country	2016	2017	2018	2019	2020
1.	Kuwait	72384	56380	57613	45712	8107
2.	Qatar	30619	24759	34471	31810	8907
3.	Oman	63236	53332	36037	28392	7206
4.	Saudi Arabia	165355	78611	72399	161103	44316
5.	United Arab Emirates	163716	149962	112059	76112	17891
6.	Bahrain	11964	11516	9142	9997	4175

(b) & (c) The revised Minimum Referral Wage (MRW) in Bahrain, Oman, UAE and Qatar has been fixed at USD 200. MRW in Saudi Arabia has been fixed at USD 324 and MRW in Kuwait has been fixed at USD 245 for work visa holders and USD 196 for Domestic Sector Workers.

At present, there is no proposal for further revision of the MRW, which was reviewed recently, *inter-alia*, in view of economic conditions, due to Covid-19.

(d) The number of labour complaints received by embassies in Gulf countries in the last three years is as follows:-

S.No	Name of Country	2018	2019	2020
1.	Kuwait	3287	5286	3772
2.	Qatar	3244	2896	1924
3.	Oman	3594	2984	1150
4.	Saudi Arabia	8271	7973	1945
5.	United Arab Emirates	2153	5286	1008
6.	Bahrain	734	836	674
